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% 12.05.2009

Present: Ms Rashmi Chopra, Advocate for the Appellant.

+ ITA Nos. 743/2008, 744/2008, 745/2008 & 753/2008

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The tax effect in these four appeals is below four lacs which is the threshold limit prescribed by CBDT for instituting an appeal in this Court. On this ground we decline to entertain these appeals.

Dismissed.

Handwritten signature of Vikramajit Sen in black ink.

VIKRAMAJIT SEN, J.

Handwritten signature of Rajiv Shakhder in black ink.

RAJIV SHAKDHER, J.

MAY 12, 2009

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